

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH 'GULESTAN' BUILDING NO:6  
PRESCOT ROAD, MUMBAI:1

Original Application No. 543/97

Thursday the 4th day of December 1997.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Akhilesh Kumar Garg,  
Resident of  
Bhusaval,  
C/o Draughtsman Gr.II,  
DRM's Office, Central Railway,  
Bhusaval.

... Applicant.

By Advocate Shri T.D. Ghaisas.

V/s.

Union of India through  
The General Manager,  
Central Railway, Mumbai CST,  
Mumbai.

Divisional Railway Manager (Personnel)  
Central Railway, Bhusaval.

Dy. Chief Engineer (Construction)  
Central Railway, Jabalpur.

... Respondents.

By Advocate Shri Suresh Kumar.

O R D E R (ORAL)

( Per Shri B.S. Hegde, Member (J) )

Heard counsel for the parties.

Despite the directions of the Tribunal,  
the respondents have not paid the amount. In the  
circumstances, I hereby direct the respondents to  
make the payment with interest with effect from  
15.7.95 at the rate of 12% till the date of actual  
payment. The O.A. is disposed of accordingly.

  
(B.S. Hegde)  
Member (J)

NS

17/98

R.P. no. - (B) 98

filed by Respondent  
put up ~~on~~ <sup>composition</sup>  
by Circumstances  
by Circumstances

2/12

Reply received from  
the applicant (s) to RP.  
Filed by Respondent  
18/3

19/3/98 PT

Applicant by Mr. T.D. Ghaisas  
Repnd. by Mr. S. Kumar  
For want of chronological Record  
Held to 2/4/98 for order  
on RA 17/98.

To be kept on the Top of  
orders list.

1  
2

Dated - 2.4.98 (2)

Held Mr. T. D. Ghaisas  
for the applicant and Mr.  
Suresh Kumar for the respondents.

No case is made out  
for review of the order dtd.  
4.12.97. Review Petition is  
rejected.



WJ.

(P.P. Srivastava)  
M(A)

(1)

dtcl. 21/4/98  
order/judgment despatched  
to Applicant (s)  
on 16/4/98

  
17/4/98